

(c) M/s. Baljees Hotels (Grand Hotel) is a partnership firm. It carries on the only business of running the Grand Hotel in Simla. The taxes paid by the firm during the last three assessment years are as under:

Assessment Year	Income-tax paid
1967-68	Rs. 524 (Provisional Assessment)
1968-69	Rs. 531 (Advance Tax)
1969-70	Rs. 703 (Advance Tax)

No regular assessments have been finalised for the above-mentioned Assessment years.

A sum of Rs. 351/- is outstanding for assessment year 1969-70.

(d) The assessee has not paid a sum of Rs. 351/- by way of advance tax for Assessment Year 1969-70. A show-cause notice u/s 221 (1) has been issued.

**Outstanding Amount of Income Tax
Against Sheikh Abdullah and
his wife**

*323. SHRI N. SHIVAPPA : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Income-tax arrears are due at present from Sheikh Abdullah and his wife ;

(b) if so, the details of the amounts together with the years they relate to; and

(c) the reasons for the accumulation of these arrears ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI VIDYA CHARAN SHUKLA) : (a) The matter is under investigation.

(b) and (c). Do not arise.

Vigilance cells in the Nationalised Banks

*324. SHRI SITARAM KESRI : Will the Minister of FINANCE be pleased to state :

(a) whether the Government has any proposal to set up vigilance cells in the Nationalised banks ; and

(b) if so, the functions of the same ?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN) : (a) and (b). The Co-ordination Committee of the public sector banks, in its meeting on 13 June, 1970 agreed that vigilance cells should be set up in banks in the public sector. The nationalised banks are taking necessary steps for the purpose. The function of such a cell will be to inquire into complaints of corruption against the employees of the bank.

**राष्ट्रीयकृत बैंकों के प्रशासकीय कर्म-
चारियों के पेंशन सम्बन्धी नियम**

*325. श्री यशवन्त सिंह कुशावाह : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) राष्ट्रीकरण से पूर्व राष्ट्रीयकृत बैंकों के प्रशासनिक कर्मचारियों (प्रधिकारियों तथा कर्मचारियों) की पेंशन आदि से सम्बन्धित नियम क्या थे;

(ख) क्या सरकार ने बैंकों के राष्ट्रीयकरण के बाद उक्त कर्मचारियों की पेंशन आदि से सम्बन्धित नियमों को अन्य विभागों के सरकारी कर्मचारियों की पेंशन आदि सम्बन्धी नियमों के समानान्तर लाने के लिए उक्त पेंशन आदि संबंधी नियमों में कुछ फेर-बदल करने के प्रस्ताव पर विचार कर लिया है ; और

(ग) यदि हाँ, तो इसके क्या परिणाम हैं ?

वित्त मंत्री (श्री यशवन्त राव चव्हाण) :

(क) से (ग). एक विवरण सभा-पटल पर रख दिया गया है। [पंचालय में रखा गया। देखिये संख्या LT—3900/70]